## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2352 ANSWERED ON:11.03.2010 AMENDMENT IN SEXUAL VIOLENCE LAW Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some women's groups, organizations and individuals have urged the Union Government to amend the sexual violence law;
- (b) if so, the details thereof, and
- (c) the measures taken by the Government in this regard?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a)to(c): The information is being collected and will be laid on the Table of the House